

GOVERNMENT OF NAGALAND
DIRECTORATE OF HEALTH AND FAMILY WELFARE
NAGALAND::KOHIMA

No: DHFW/COVID-19/2019-20/ 5404-08 Dated Kohima, the 19th Aug 2020.

To,

The Chief Medical Officer/ Medical Superintendent of all districts

Sub: Management of asymptomatic and mild Covid-19 patients etc-Reg

Sir/ Madam,


It is observed that confirmed COVID-19 asymptomatic and mild patients are still being managed in the COVID Hospital. Whereas asymptomatic and mild patients are to be managed in Covid Care Centre as per the SOPs issued by the State Government.

Therefore, all concerned District Authorities are directed manage confirmed COVID-19 asymptomatic and mild patients in Covid Care Centre and to ensure strict adherence and compliance of SOPs issued for by the State Government from time to time.

It may be reminded that any violation or non-compliance of the SOPs issued by the State Government from time to time in connection with COVID-19 pandemic, shall be liable to prosecution as per the provision of Section 21 of the Nagaland Epidemic Disease (COVID-19) Regulations 2020.

For effective management of COVID-19 pandemic, resources of various establishments are to be pooled. However, lack of proper coordination is adversely affecting management of COVID-19 pandemic. It is directed to all establishments to work in close coordination. Further, all CMOs are directed to convene coordination meeting regularly & frequently with various establishments under the department in the district in view of the unfolding challenges of the Pandemic. The Meeting Minutes along with a report on issues requiring intervention of the department to be submitted to the undersigned through email at pddhfw@gmail.com.

Yours faithfully,

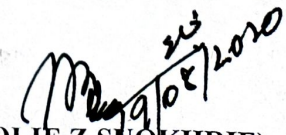

(DR. VIZOLIE Z SUOKHRIE)
Principal Director

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Copy To:

1. The Commissioner & Secretary, Health & Family Welfare Department for kind information.
2. The Mission Director (NHM)/ Director (H)/ Director (FW)/ PD (NSACS)/ PD (NHP) for information and necessary action.
3. The Deputy Commissioner of all districts for information and necessary action.
4. Guard file/ Office copy.


(DR. VIZOLIE Z SUOKHRIE)
Principal Director